



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,12th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/4510/2017	NURJAMAL SHEIKH Versus THE STATE OF ASSAM and 8 ORS.	MR.D DAS MR.H R AHMED	DR.B AHMED(SC, CO-OP.) MR.A K BHUYAN(SR. SC, BTC, (R- 3, 4 & 5)) MR.K R PATGIRI R - 6 MR.S S ROY(GOVT. ADVOCATE, (R- 1& 2)) MISS. M DAS (R10-R17) MD. S ISLAM (R10-R17) MS.C DAS(R-6) MR. M DEKA (R10-R17)
2	WITH WP(C)/4681/2017 CAVT. NO. 1105/17	NURJAMAL SHEIKH Versus THE STATE OF ASSAM and 14 ORS.	MR.D DAS MR.H R AHMED	SC, CO-OP. MISS. M DAS (R8-R15) MD. S ISLAM (R8-R15) MS.C DAS (R-6) MR. M DEKA (R8-R15) FOR CAVEATOR MR.B AHMED MR.K P PATGIRI(R-6) SC, BTADC
3	WP(C)/8084/2017	MOYNUL HAQUE LASKAR Versus THE STATE OF ASSAM and 5 ORS.	MR.B SAHARIA MR.A M BARBHUIYA MS.F BEGUM MS.M MEDHI	GA, ASSAM
4	WP(C)/2002/2020	MAKIBUR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS.	MRS S RAHANA MR H R A CHOUDHURY MR F U BARBHUIYA MR. A M AHMED	SC, PNRD GA, ASSAM
5	WP(C)/1514/2024	ISMOT ARA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHATANIAR MS. S D SAIKIA	SC, SEC. EDU.
6	WP(C)/1735/2024 CAVT. NO.03282/024,	ANOWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. S Ali MR K DAS	MR B B NARZARY P HAZARIKA(R- 6,7,8,9,10,11) MR P BHARDWAJ(R- 6,7,8,9,10,11) MR N ALAM T CHAKMA(R-6,7,8,9,10,11) SC, SEC. EDU. SC, BTC FOR CAVEATOR

7	WITH WP(C)/1736/2024 CAVT. NO. 03282/024,	MRIGENDRA NATH KALITA AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. S Ali MR K DAS	MR B B NARZARY MR N ALAM SC, SEC. EDU. SC, BTC FOR CAVEATOR
8	WITH WP(C)/2339/2024	ANANTA KUMAR ROY Versus THE STATE OF ASSAM AND 10 ORS	MR. S Ali MD S HUSSAIN MR K DAS	P HAZARIKA(R-6,7,8,9,10,11) MR P BHARDWAJ(R-6,7,8,9,10,11) T CHAKMA(R-6,7,8,9,10,11) SC, SEC. EDU. SC, BTC
9	WP(C)/3576/2024	JUTILA MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. N K KALITA MR D DEKA	SC, AG SC, HEALTH AND F W

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LEAVE NOTE OF ADVOCATES FOR 12/09/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MR. J P SHARMA	19-08-2024	To	15-09-2024
4)	MR. A MANNAF	27-08-2024	To	13-09-2024
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19)	MR. S B PRASAD	12-09-2024	To	16-09-2024



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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/1813/2022	PADATIK NGO Versus THE STATE OF ASSAM AND 10 ORS.	MR. A K SARMA MR A GOHAIN MR H J TAMULI MR D KALITA	GA, ASSAM SC, P H E
2	WP(C)/2032/2022	DEVELOPMENT MISSION Versus THE STATE OF ASSAM AND 6 ORS.	MR. A K SARMA MR A GOHAIN MR H J TAMULI MR D KALITA	GA, ASSAM SC, P H E
3	WP(C)/2148/2022	PUBALIM JYOTIYA DAYABADHA SABLAMBI GOT Versus THE STATE OF ASSAM AND 8 ORS.	MR. A K SARMA MR A GOHAIN MR H J TAMULI MR D KALITA	GA, ASSAM SC, P H E
4	WP(C)/2785/2022	THE NORTH EAST FRONTIER RAILWAY Versus BISWAJIT SINGH AND ANR.	MS. B SARMA	MR. Y S MANNAN (R1) MR. T DAS MR. C K NATH (R1) MR. S MUNIR (R1)
5	WP(C)/5235/2022	BHASKARJIT SAIKIA Versus ASSAM PUBLIC SERVICE COMMISSION AND 5 ORS.	MR. C CHOWDHURY MR. D K BAGCHI MR. D GOGOI MR. I BORTHAKUR	SC, APSC MR. R K D CHOUDHURY (r-5) MR. S S ROY (r-6) MS. L DEVI (r-5) MR R SENSUA (r-3) MR D BORAH (r-3) M. A. OASIS (r-3)

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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/2280/2020 in RSA/23/2019	MD EUNWESH ALI @ MD UNSH ALI Versus ON THE DEATH OF ATARHAN NESSA HER LEGAL HEIR AMIRAN NESSA AND 7 ORS.	G UDDIN	
	WITH RSA/23/2019	MD EUNWESH ALI @ MD UNSH ALI Versus MUSSTT NOORJAHAN BEGUM AND 6 ORS	MS C M DEKA MR H I CHOUDHURY G UDDIN MR. A S TAPADER MR N Y KONYAK	MR. S A AHMED MR. S A AHMED MS. A TALUKDAR MISS M GOGOI MISS M GOGOI MISS M GOGOI MS F AHMED MS F AHMED
2	Crl.L.P./7/2022 in Crl.A./9783/2021	THE STATE OF ASSAM Versus DHRUBAJYOTI BARUAH	PP, ASSAM	
	WITH Crl.A./9783/2021 (Filing Number)	THE STATE OF ASSAM Versus DHRUBAJYOTI BARUAH E		
3	WP(C)/185/2022	NANHELAL SAH Versus THE FOOD CORPORATION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	MR. P K ROY SC, F C I
4	Crl.A./415/2023	SURESH PEGU Versus THE STATE OF ASSAM AND ANR.	MRS. K BARPUZARI MR. A CHAMUAH MS. P K DEVI	PP, ASSAM
5	Crl.A./169/2024	ARJUN KOIRY Versus THE STATE OF ASSAM AND ANR.	MS A DAS MR. T DEURI MRS. R S DEURI MS. L WANGSA MR. D S DEKA	PP, ASSAM
6	Crl.A./191/2024	ABBAS ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. A GANGULY MR T CHHETRI MR D BARMAN	PP, ASSAM

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